GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. 2911

TO BE ANSWERED ON WEDNESDAY, THE 2nd August, 2017

Appointment of CEC/ECs

2911. KUMARI SUSHMITA DEV: SHRI P. NAGARAJAN: SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Union Government proposes to seek the advice of all the political parties before drafting law on the selection process of Chief Election Commissioner (CEC) and Election Commissioners (ECs);

(b) if so, the details in this regard; and

(c) whether the Government has any proposal for introduction of collegium system for appointment of ECs and the time by which the proposed collegium system is likely to be formed for the same?

ANSWER

MINSTER OF STATE FOR LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY)

- (a): At present, no such proposal is under consideration of Union Government.
- (b) : Question does not arise.
- (c) : No, Madam.
